## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

## **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/108/2016

NAME OF THE PETITIONER(S)

: C.J. Mathew

NAME OF THE RESPONDENT(S)

: M/s August Builders & Contracts (India) Pvt. Ltd. & 3

others

UNDER SECTION

: 397/398 & 111

NAME (IN CAPITAL) S.No.

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. MAHAN POLILKKAZ ROW-JW Petr,
2. S. Manjula Deni, Adly
For KSR x co company sometoniesm, Fox Respondens
CSF

## **ORDER**

Shri Mohan Pulikkal, counsel for petitioner present. Ms S Manjula Devi, counsel for respondents present and sought time for submitting final arguments as her senior counsel could not attend the Tribunal today. Time extended at request. Put up on 10.04.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)